

NATIONAL GREEN TRIBUNAL, CENTRAL BENCH
SUCHANA BHAWAN, IIIrdFLOOR, ARERA HILLS
CAUSE LIST OF COURT NO. 1

Date: 15th December, 2018
Time : 10.30 AM

**IT IS NOTIFIED THAT UNDERMENTIONED CASES WHICH COULD
NOT BE TAKEN-UP ON 24.08.2018 WILL NOW BE LISTED ON THE
DATES AS MENTIONED AGAINST EACH**

S.No	Case No	Parties	Counsel for parties	Remarks
FOR ADMISSION				
1.	Original Application No. 15/2018(CZ)	Aditi Samaj Sewi Sanstha Vs State of Chhattisgarh & 2 Ors.	Mr. Anurag Maheshwari, Adv.	<u>14-01-2018</u>
2.	Appeal No. 01/2018(CZ) (M.A.No.14/18)	Ajendra Singh Vs. Collector, District - Panna & Anr.	Mr. K.P.Shrivastava, Adv.	<u>14-01-2018</u>
AFTER NOTICE				
3.	Original Application No. 19/2018(CZ)	Villagers of Village Shahpur Vs Shri Sayeem Ali & 2 Ors.	Mr. Rohit Sharma,Adv.	<u>14-01-2018</u>
FOR COMPLETION OF PLEADING				
4.	Original Application No. 26/2017(CZ)	Mool Singh Vs Union of India & 5 Ors.	Mr. Anurag Maheshwari,Adv. Mr. Rohit Sharma, Adv. Mr. Varun Raj Nair, Adv. Mr. Dharamvir Sharma, Adv. Mr. Sandeep Singh, Adv.	<u>14-01-2018</u>
5.	Original Application No. 104/2017(CZ) (M.A.No.464/17)	Rajendra Kori & Anr. Vs Yashwant Agarwal & Ors.	Mr. Dharamveer Sharma, Adv. Mr. Sachin K. Verma, Adv. Mr. J.S.Parmar, Adv. Mr. Uday Raj S. Parmar, Adv.	<u>14-01-2018</u>
6.	Original Application No. 88/2017(CZ)	Tribunal at its Own Motion Vs State of Rajasthan & Ors.	Ms. Parul Bhadoria, Adv. Mr. Sandeep Singh, Adv.	<u>14-01-2018</u>

**Note : As per order of NGT/PB/Admn./2014/313/1014 datd 11.12.2018,
cases listed for 24-12-2018 will be taken on 15.12.2018.**

For Orders, Cause list and other information please visit our website: www.greentribunal.gov.in